

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 781/2014

In the matter of:

M/s. Sidmark Sales Enterprises Pvt. Ltd. Petitioner

VS.

M/s. Magnum Interiors Pvt. Ltd. & Ors. Respondent

SECTION OF THE COMPANIES ACT: 433(e) & 434

Order deliver on 03.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Abhigya, Advocate

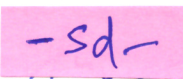
For the Respondent (s) : None Appeared

ORDER

This matter was received on transfer from Hon'ble High Court of Delhi pursuant to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7th December, 2016 issued by Ministry of Corporate Affairs, Government of India.

The petitioner has filed compliance affidavit in terms of Rule 5 Companies (Transfer of pending proceedings) Rules 2016 and affidavit of service. The documents have been filed on 13.6.2017

List the matter before the Hon'ble Principal Bench on 10.07.2017.


(Shiv Ram Bairwa)
Registrar